

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

110(ND)/16

**PRESENT: MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
05.04.2018**

**NAME OF THE COMPANY: Ms. Chandra Bala Modi &Anr. V/s. M/s.
Synapse Communications Pvt. Ltd. &Ors**

SECTION OF THE COMPANIES ACT: 241-242

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE


Present:

Mr. Ashish Dholakia, Advocate with Mr. Rohan
Chawla, Advocate for the Petitioner
Mr. Ajay Garg, Mr. Himanshu Vij and Mr. Kartikeya
Goel, Advocate for the Respondent
Mr. Palash Agarwla, Advocate for Respondent no. 6

ORDER

Ld. Counsel for the Petitioner submits that the Ld. Senior Counsel
leading in this case is before another forum.

In view of the same adjourned to 7.8.2018.


**(Ina Malhotra)
Member (J)**